

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH DECEMBER, 2022, 10:30 A.M

IN THE MATTER OF	SUNITA DEVI BEING SOLE PROPRIETOR OF PK & COMPANY VS EVA EXOTICA PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Reetobrata Mitra, Adv. : For Petitioner
Ms. Swapna Chaubey, Adv.
Mr. B. Kumar Dey, Adv.
Ms. Anjana Banerjee, Adv.

Mr. Abhrajit Mitra, Sr. Adv. : For Corporate Debtor
Ms. Manju Bhuteria, Adv.
Ms. Rajshree Singhania, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the petitioner seeks to withdraw this petition. This petition is accordingly **dismissed as withdrawn**.
3. File be consigned to records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**